COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 263 OF 2018 & IA NO. 1022 OF 2018

Dated: 18th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

RattanIndia Power Limited			 Appellant(s)
Maharashtra Electricity Regu	latory	Versus Commission & Anr.	 Respondent(s)
Counsel for the Appellant(s)	:	Ms. Raveena Dhamija	
Counsel for the Respondent(s)	:	Mr. Anup Jain for R-2	

<u>ORDER</u>

It is represented that pleadings are complete.

List the matter for hearing on 22-3-2019.

(S.D. Dubey) Technical Member

(Justice Manjula Chellur) Chairperson

tpd/js